

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4879
ANSWERED ON:02.09.2011
NATIONAL INSTITUTE OF YOGA
Raghavendra Shri B. Y.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of the services of some officers continuing their job in Morarji Desai Institute of Yoga, beyond their tenure;
- (b) if so, the facts in this regard;
- (c) whether prior permission had been taken for the same;
- (d) if so, the details thereof; and
- (e) if not, the action taken/proposed by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (d): For effective running of the institute, Department of AYUSH sent a proposal to Ministry of Finance (Department of Expenditure) to upgrade post of Director from Rs.12,000/- to 16,500/- to Rs.14,300-18,300/- and creation of 3 Technical posts viz Programme Officer (Yoga, Education & Training) Programme Officer (Yoga Therapy) and Communication and Documentation Officer in Morarji Desai National Institute of Yoga in 2002. While considering the proposal, Department of Expenditure approved the proposal with the condition that selection should be as per recruitment rules on contract basis for the period of 3 years.

The post of Director MDNIY was advertised in January, 2003 for appointment on contract basis but out of 32 applicants, none was found eligible.

Therefore, the recruitment rules were relaxed with the approval of Governing Council of the Institute by making provision for appointment on deputation. As such, the post was advertised second time on 08.05.2004 and again out of 24 applicants, none was found eligible. In order to cope with the problem, the RRs of the post were relaxed further incorporating the method of appointment by direct recruitment/ deputation/ contract basis as no candidate could be found suitable in response to earlier two advertisements. Selection Committee, considering the qualification of the candidates and their actual performance during interview, recommended a panel of two candidates in order of merit and therefore, Dr. I. V. Basavaraddi, who was first in the panel, was appointed to the post of Director until further orders with probation of 2 years.

Dr. Ishwar N. Acharya was appointed as Programme Officer (Yoga Therapy) on the same terms & conditions as for Dr. Basavaraddi. As such, both Dr. Basavaraddi and Dr. Acharya are continuing in the MDNIY and now, they do not have lien in their earlier office.

As above, the posts of Director, MDNIY and one Programme Officer (Yoga Therapy) were filled up until further orders due to non-availability of suitable candidates despite of all efforts made by the Department.

(e): Department of AYUSH has taken action to obtain ex-post-facto approval of the Ministry of Finance for regularization of these appointments.